

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

IA No. 5
in
CIVIL APPEAL NO. 7915 OF 2003

RAMESH NATH

APPELLANT

VERSUS

MANOHAR KANDPAL(DEAD) THROUGH LRS.

RESPONDENTS

O R D E R

Delay condoned.

Application is dismissed.

.....J
[HARJIT SINGH BEDI]

.....J
[C.K. PRASAD]

NEW DELHI
AUGUST 09, 2010.